

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL HOUSEWARE LIMITED Date of Commencement of Liquidation: 19-12-2018; List of Stakeholders as on Date: 13-01-2020; Name of IP: Mr. Vijender Sharma; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				3549115				NA
3	Secured financial creditors	5	555643663	5	553176504		2467159		Annexure 3
4	Unsecured financial creditors	16	138111656	16	137757968		353688		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	2470341	3	893574		713201		Annexure 6
7	Operational creditors (Government Dues)	1	6805915	1	6805915				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	58109425.52	8	54964756		2861469.52		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1637949	1	1465870		172079		Annexure 9
Total		35	762778949.52	34	758613702	0	6567596.52	0	